

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:754
ANSWERED ON:05.03.2007
DESTRUCTION OF MANGROVE
Dutt Smt. Priya Sunil

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether about 1000 acres of mangrove cover in the Mumbai city has been destroyed to construct golf courses and amusement parks; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) and (b) : The Ministry had accorded clearance for setting up of a golf course by M/s Usha Madhu Housing Development Corporation Limited (UMHDC) along Malad Creek in Mumbai on 4th July, 1996. Subsequently, the Ministry received representations from the NGOs indicating that the developer was destroying mangroves for developing the golf course. Taking into consideration the representation of the NGOs, followed by site inspection, the clearance letter was suspended on 27th September, 2002. This suspension order has been challenged by the developer UMHDC, in the High Court of Bombay and at present the matter is subjudice. This Ministry has not accorded any clearance for setting up of any amusement park, which involves destruction of mangroves.